



MS. (K) (S) / Mr 1-4-13 PPEMS

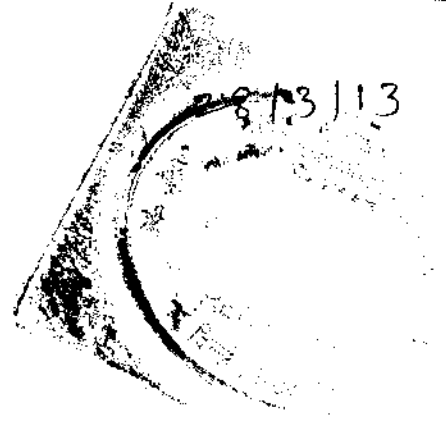
S.No 6 (K) / S.No 577

Mobile : 9821461447

JANADESH PARTY

Radhe Niwas, Jarimari, Jagtap Wadi, Kurla-Andheri Road, Kurla (W), Mumbai - 400 072. E-mail : belasakpal@rediffmail.com

Dr. Mrs. Bela S. Sakpal
President



To -
भारत निर्वाचन आयोग
निर्वाचन सदन, अशाळा रोड,
नई दिल्ली 110001

महोदय

मैं डॉ० बेली सुनिल सक्पालके अधिका जनदेश पार्टी
आपके सुचित कर रही हूँ कि जनदेश पार्टी
का वार्षिक लेखा परिशत (आई टि रिटर्न)
(I.T. Return)
का प्रत सन: 2010 से 2011 तथा 2011 से 2012 तक
का प्रती आप को भेज रही हूँ।

सुनिल

डॉ० बेली सुनिल सक्पालके

(अधिका जनदेश पार्टी)

FORM

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Benefits in Form (ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-4S (SUGAM), ITR-5, ITR-6 transmitted electronically without digital signature] . (Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2011 - 12

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name JANADESH PARTY		PAN AAAAJ8347G	
Flat/Door/Block No 1	Name Of Premises/Building/Village RADHY NIWAS		Form No. which has been electronically transmitted (fill the code) ITR-5
Road/Street/Post Office JAGTAP WADI, K-A ROAD	Area/Locality JARIMARI		
Town/City/District MUMBAI	State MAHARASHTRA	Pin 400072	Status (fill the code) AOP/BOP
Designation of AO (Ward / Circle) 21 (3) (3) BANDRA		Original or Revised Original	
E-filing Acknowledgement Number 331210280110112		Date (DD/MM/YYYY) 11-01-2012	

COMPUTATION OF INCOME AND TAX THEREON

1	Gross total income				
2	Deductions under Chapter-VI-A				
3	Total Income			1	120
a	Current Year loss, if any			2	0
4	Net tax payable			3	120
5	Interest payable			3a	0
6	Total tax and interest payable			4	0
7	Taxes Paid			5	0
a	Advance Tax			6	0
b	TDS	7a	0		
c	TCS	7b	0		
d	Self Assessment Tax	7c	0		
e	Total Taxes Paid (7a+7b+7c+7d)	7d	0		
8	Tax Payable (6-7d)			7e	0
9	Refund (7e-6)			8	0
				9	0

VERIFICATION

I, SHRISUNIL K SAKPAL son/ daughter of SHRI KRISHNA SAKPAL, holding permanent account number AAAAJ8347G solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2011-12. I further declare that I am making this return in my capacity as GENERAL SECRETARY and I am also competent to make this return and verify it.

Sign here [Signature] Date 11-01-2012 Place MUMBAI

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only

Receipt No

Filed from IP address

59.182.142.46

Date

Seal and signature of receiving official



AAAAJ8347G05331210280110112037F9765B79E85A521D0399AAF62C6EFE881DCE

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bangalore - 560100, Karnataka", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at this e-mail address rbane2007@rediffmail.com

CERTIFIED COPY



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A.Y. 2011-2012

Name : Janadesh Party
Address: Radhy Niwas
Jagtap Wadi, K-A Road
Jarimari, Mumbai - 400 072

Previous Year : 2010-2011
PAN : AAAAJ 8347 G
Ward/Circle : 21 (3) (3) Bandra
Status : AOP
D. O. F. : 27-Apr-2005

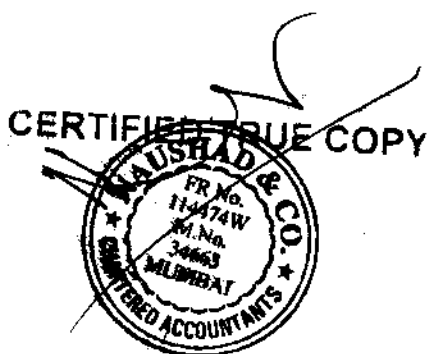
Statement of Total Income

	Rs.	Rs.	Rs.
■ Profits and gains of Business or Profession			
<i>Business</i>			
Net Profit Before Tax as per P & L A/c			
Total income from Business and profession		120	
		120	
Income chargeable under the head "Business and profession"			120
■ Total Income			120
■ Tax on total income			0

Date : 11-Jan-2012
Place : Mumbai

For Janadesh Party

[Signature]
Authorised Signatory



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Janadesh Party

Balance Sheet

1-Apr-2010 to 31-Mar-2011

Liabilities		as at 31-Mar-2011	Assets		as at 31-Mar-2011
Capital Account		2,615.15	Current Assets		2,615.15
Capital Funds	2,615.15		Closing Stock		
Loans (Liability)			Cash-in-hand	2,578.00	
Current Liabilities			Bank Accounts	37.15	
Profit & Loss A/c					
Opening Balance					
Current Period	120.15				
Less: Transferred	120.15				
Total		2,615.15	Total		2,615.15

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जनदेश पार्टी

म. नं. १४३३/२०१०

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Janadesh Party

Profit & Loss A/c

1-Apr-2010 to 31-Mar-2011

Particulars	1-Apr-2010 to 31-Mar-2011	Particulars	1-Apr-2010 to 31-Mar-2011
Indirect Expenses	20,379.85	Indirect Incomes	20,500.00
Bank Chgs.	523.85	Donation Receipts	20,500.00
Conveyance & Travelling	6,890.00		
Printing Banner	8,500.00		
Printing & Stationery	1,421.00		
Tea & Coffee Exps.	3,045.00		
Nett Profit	120.15		
Total	20,500.00	Total	20,500.00

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अनुमोदित प्रमाणित

जनादेश पार्टी
महासचिव-सुनिल सफपाळ

(5)

Janadesh Party
Punjab & Mah. Co-Op. Bank Ltd Book
1-Apr-2010 to 31-Mar-2011

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-4-2010	To Opening Balance			561.00	
2-4-2010	By Bank Chgs.	Payment	1		27.50
4-4-2010	By Bank Chgs.	Payment	2		330.90
8-4-2010	By Bank Chgs.	Payment	3		165.45
				561.00	523.85
	By Closing Balance				37.15
				561.00	561.00

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२१ सुनील मण्डल

जनादेश पार्टी
महासचिव-मुंबई संस्था

Form No. 26AS

Assessment Year: 2011-12

Sub-IT

(See Section 203AA and second proviso to Section 206C(5) and Rule 31AB)

Annual Tax Statement under section 203AA

Permanent Account Number: AAAAJ8347G	Financial Year: 2010-11	Assessment Year: 2011-12
Name of Assessee : JANADESH PARTY		

* If there are any changes in your name and/or address as mentioned above, submit Request for new PAN card or/and changes or correction in PAN data with any TIN-FC or online (www.tin-nsdl.com).

PART A - Details of Tax Deducted At Source

Sr.No.	Name of the Deductor	TAN of the Deductor	Section Under which deduction made**	Date of Payment/ Credit	Amount Paid/ Credited	Tax deducted (TDS+ Surchage + Education Cess)	TDS deposited	Status of Booking (PIF/U)@	Date of Booking	Remarks (in case of reversals)*
(501)	(502)	(503)	(504)	(505)	(506)	(507)	(508)			(All Amounts in INR)

*** No Transactions Present ***

Back to Top

PART B - Details of Tax Collected At Source

Sr.No.	Name of the Collector	TAN of the Collector	Section Under which collection made**	Date on which amount paid/debited	Amount paid/ debited	Amount of Tax collected (TCS+ Surchage + Education Cess)	TCS deposited	Status of Booking (PIF/U)@	Date of Booking	Remarks (in case of reversals)*
(509)	(510)	(511)	(512)	(513)	(514)	(515)	(516)			(All Amounts in INR)

✓ *Rajesh Kumar*

जमादेश पार्टी

महादिव मुनि संस्था

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FORM

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Benefits in Form (ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-4S (SUGAM), ITR-5, ITR-6 transmitted electronically without digital signature] . (Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2012 - 13

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name JANADESH PARTY		PAN AAAAJ8347G	
	Flat/Door/Block No 1	Name Of Premises/Building/Village RADHY NIWAS		Form No. which has been electronically transmitted ITR-5
	Road/Street/Post Office JAGTAP WADI,K-A ROAD	Area/Locality JARIMARI		
	Town/City/District MUMBAI	State MAHARASHTRA	Pin 400072	Status Any other AOP
	Designation of AO (Ward / Circle) ITO WD 21 (3) (3) BANDRA			Original or Revised ORIGINAL
E-filing Acknowledgement Number 562477280190213		Date(DD-MM-YYYY) 19-02-2013		

COMPUTATION OF INCOME AND TAX THEREON	1	Gross Total Income	1	336
	2	Deductions under Chapter-VI-A	2	0
	3	Total Income	3	340
	a	Current Year loss, if any	3a	0
	4	Net Tax Payable	4	0
	5	Interest Payable	5	0
	6	Total Tax and Interest Payable	6	0
	7	Taxes Paid		
	a	Advance Tax	7a	
	b	TDS	7b	
c	TCS	7c		
d	Self Assessment Tax	7d		
e	Total Taxes Paid (7a+7b+7c +7d)	7e	0	
8	Tax Payable (6-7e)	8	0	
9	Refund (7e-6)	9	0	

VERIFICATION

I, SHRISUNIL K SAKPAL son/ daughter of SHRIKRISHNA SAKPAL , holding permanent account number AAAAJ8347G

solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2012-13. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here _____ Date 19-02-2013 Place MUMBAI

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

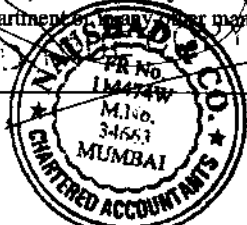
For Office Use Only
 Receipt No _____ Filed from IP address 59.182.167.70

Date _____
Seal and signature of receiving official _____



AAAAJ8347G055624772801902133F8E9D674EF4B8569EAC35EC9A31818CCB3D03EE

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at e-mail address rbane2007@rediffmail.com



(54)

A.Y. 2012-2013

Name : Janadesh Party

Previous Year : 2011-2012

Address: 1
Radhy Niwas
Jagtap Wadi, K-A Road
Jarimari, Mumbai - 400 072

PAN : AAAAJ 8347 G

Ward/Circle : ITO WD 21 (3) (3) Bandra

Status : AOP

D. O. F. : 27-Apr-2005

Statement of Total Income

Rs. Rs. Rs.

■ **Profits and gains of Business or Profession**

Business

Net Profit Before Tax as per P & L A/c 336
Total income from Business and profession 336

Income chargeable under the head "Business and profession"

336

■ **Total Income**

336

Total income rounded off u/s 288A

340

■ **Tax on total income**

0

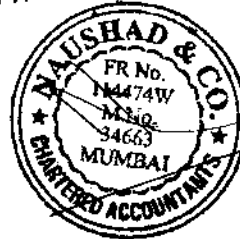
Date : 19-Feb-2013

Place : Mumbai

For Janadesh Party

R. S. C. R. S. C.
Authorized Signatory

CERTIFIED TRUE COPY



जनदेश पार्टी
महासचिव-सुनिल सफवळ

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Janadesh Party (2011-2012)

Balance Sheet

1-Apr-2011 to 31-Mar-2012

Liabilities	as at 31-Mar-2012	Assets	as at 31-Mar-2012
Capital Account	2,950.69	Current Assets	2,950.69
Capital Funds	2,950.69	Cash-in-hand	127.00
Loans (Liability)		Bank Accounts	2,823.69
Current Liabilities			
Profit & Loss A/c			
Opening Balance			
Current Period	335.69		
Less: Transferred	335.69		
Total	2,950.69	Total	2,950.69

CERTIFIED TRUE COPY



रजिस्टर्ड अकाउंटेंट्स
जनदेश पार्टी
महापंचायत सुनिल संस्थान

(56)

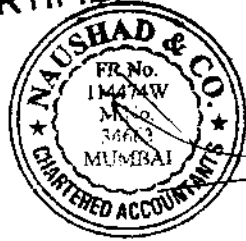
Janadesh Party (2011-2012)

Profit & Loss A/c

1-Apr-2011 to 31-Mar-2012

Particulars	1-Apr-2011 to 31-Mar-2012	Particulars	1-Apr-2011 to 31-Mar-2012
Indirect Expenses	24,464.31	Indirect Incomes	24,800.00
Bank Charges	1,213.31	Donation Receipts	24,800.00
Conveyance & Travelling	8,621.00		
Printing Banner	9,500.00		
Printing & Stationery	1,712.00		
Tea & Coffee Exps.	3,418.00		
Nett Profit	335.69		
Total	24,800.00	Total	24,800.00

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23/03/2012
जनादेश पार्टी
पञ्जाब रोड मुंबई - 400002

(57)

Janadesh Party (2011-2012)
Punjab & Mah.Co-Op Bank Ltd A/c No.4804 Book
1-Apr-2011 to 31-Mar-2012

Date	Particulars	Vch Type	Vch No.	Debit	Page Cred
1-4-2011	To Opening Balance				
				37.00	
29-12-2011	To Cash	Contra	1		
	By Bank Charges	Payment	1	4,000.00	
	By Bank Charges	Payment	2		27.5
25-3-2012	By Bank Charges	Payment	3		992.7
	By Bank Charges	Payment	4		150.0
	By Bank Charges	Payment	5		15.4
					27.5
	By Closing Balance			4,037.00	1,213.3
					2,823.6
				4,037.00	4,037.0

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२५/३/११
जनदेश पार्टी
महासचिव पुणे